

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR 'Vetshield International Private Limited'

OPERATING IN TRADING OF STEEL AND CABLE PRODUCTS, MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Vetshield International Private Limited PAN: AAECV6076E CIN: U51101MH2013PTC249023
2.	Address of the registered office (as per MCA records)	Flat No 17, 4th Floor, A Wing, Jeevan Suddha CHS, Plot No. 19, C. D. Barfiwala Road Andheri West, Mumbai, Maharashtra, India, 400058.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	As per the information available there are no Fixed Assets of the Corporate Debtor.
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products / services sold in last financial year	Nil
7.	Number of employees / workmen	Nil as per the information available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details as available can be sought by sending an email on vetshield.abc@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on vetshield.abc@gmail.com
10.	Last date for receipt of expression of interest	September 10, 2025
11.	Date of issue of provisional list of prospective resolution applicants	September 12, 2025
12.	Last date for submission of objections to provisional list	September 17, 2025
13.	Date of issue of final list of prospective resolution applicants	September 19, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	September 22, 2025
15.	Last date for submission of resolution plans	October 22, 2025
16.	Process email id to submit EOI	vetshield.abc@gmail.com

17.	Details of the corporate debtor's registration status as MSME.	Details not available.
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Important Notes:

1. This Form G is being published pursuant to the First Form G published on April 04, 2025, and with consent of the COC. Existing applicants, if any, pursuant to the previous Form G are not required to submit Fresh EOI.



Kshitiz Gupta

Resolution Professional of Vetshield International Private Limited

Registration Number: IBB/I/PA-002/IP-N00721/2018-2019/12140

AFA Valid Till: December 31, 2025

Address & email id registered with IBB:

F-52, First Floor, Centrium Mall, Lokhandwala Township Akurli Road,
Kandivali East, Mumbai - 400101

Email Address- kshitiz.ca@gmail.com

Process specific email id for correspondence: vetshield.ibc@gmail.com

Date: August 25, 2025

Place: Mumbai

